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Title: Introduction of the Repealing and Amending (Fourth) Bill, 2013.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I beg to move for leave to introduce a Bill to repeal certain enactments and to amend certain other enactments.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal certain enactments and to amend certain other enactments."

The motion was adopted.

SHRI D.V. SADANANDA GOWDA : I introduce** the Bill.

...(Interruptions)

12.05 ½ hrs.